

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in CRL.L.P/49/2024/(Filing No.)

STATE OF SIKKIM

APPLICANT

VERSUS

ANUP

RESPONDENT

Date: 30.10.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Sujan Sunwar, Assistant Public Prosecutor.

ORDER

Learned Assistant Public Prosecutor verbally seeks time on grounds that Mr. Shakil Raj Karki, Additional Public Prosecutor, who has been assigned the instant matter is unable to appear before this Court today as he is unwell.

Considered.

Matter adjourned.

List on 26-11-2024.

Judge
30.10.2024